GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:269
ANSWERED ON:11.08.2005
EXTRAVAGANT EXPENDITURE BY OIL PSUs
Patel Shri Jivabhai Ambalal;Ponnuswamy Shri E.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether instances of extravagant expenditure incurred by the public sector oil companies have come to the notice of the Government:
- (b) if so, the facts and details thereof;
- (c) whether the Government has issued any instructions to the oil PSUs to cut down unnecessary expenditure;
- (d) if so, the details thereof; and
- (e) the steps taken by oil PSUs for curtailment in expenditure?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ(SHRI MANI SHANKAR AIYAR)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.269 TO BE ANSWRED ON 11TH AUGUST, 2005 REGARDING EXTRAVAGANT EXPENDITURE BY OIL PSUs.

- (a): Government have asked Public Sector Undertakings (PSUs), including oil PSUs, to curb extravagance and exercise restraint in expenditure;
- (b) : No specific instance of extravagant expenditure by public sector oil companies has been pinpointed; the instructions relate generally to expenditure by PSUs;
- (c) & (d): Yes, Sir, as detailed above.
- (e): While taking steps in accordance with guidelines to restrict foreign travel, reduce the foreign travel allowance by 25%, economise on organizing conferences/seminars/workshops, and work towards redeploying existing manpower to new positions, expenditure on advertisements is also being curtailed.